

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED 23.12.2022 (FRIDAY)
CHENNAI BENCH (VIRTUAL MODE)
02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA (AT) No. 237/2021 (Comp App (AT) (Ins) 440/2020)	Edelweiss Asset Reconstruction Comp. Ltd. Vs Viceroy hotels Ltd represented through RP	M/s Samvad Partners Mr. Arjun Krishnan	Ms. Rakhi Ray- R1 Mr. Niraj Kumar- R2
2	TA (AT) No. 238/2021 (Comp App (AT) No. 441/2020)	Vistra India Limited Vs Viceroy Hotels Ltd. Represented through RP & Anr	M/s Samvad Partners Mr. Arjun Krishnan	Ms. Rakhi Ray- R1 Mr. Niraj Kumar- R2
3	Comp App (AT) No. 112/2022 & IA No. 1026, 1027 & 1028/2022	Krishna Metal Industries Pvt Ltd & 5 Ors Vs Vijay Kumar Goyal & 3 Ors	Mr. S Chidambaram	Mr. R Parthasarathy- R1-R4

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 428/2022 & IA No. 1062, 1063, 1064, 1065, 1066, 1067/2022	People Tech Infracon Private Limited Vs AP Gems & Jewellery Park Private Ltd. & 3 Ors	Mr. GV Mohan Kumar	
5	Comp App (AT) (CH) (Ins) No. 432/2022 & IA No. 1095 & 1096/2022	Harsh Garg, RP of M/s You Seung Sa India construction Private Ltd.	Mr. Varinder Chhibbar	
6	Comp App (AT) (CH) (Ins) No. 439/2022 & IA No. 1112, 1113 & 1114/2022	Indian Renewable Energy Development Agency Limited Vs Kondisetty Kumar Dushyantha & 7 Ors	Mr. Vinod Kumar	Mr. Shrinikethan For Caveator

7	Comp App (AT) (CH) (Ins) No. 440/2022	Power Grid Corporation of India Limited Vs M/s BS Ltd Represented by Liquidator Sri Yadavalli Sai Karunakar	Mr. KI Nithianandham Mr. T Ravichandran	
8	Comp App (AT) (CH) No. 55/2022 & IA No. 627, 628, 629 & 630/2022	Najma Meeran & 3 Ors Vs GMP Properties Pvt. Ltd. & 5 Ors	M/s Khaitan & Co	Mr. Arun C Mohan For Caveator
9	Comp App (AT) (CH) No. 115/2022 & IA No. 1057/2022	T. Yashwanth Vs Arunkarthik Textiles Pvt. LTd.	Mr. NP Vijaykumar	M/s Ramani & Shankar

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No.198/2022 &IA No. 447,448 & 449/2022	Cooperative Rabobank U.A Vs Coffee Day Global Limited	Mr. Dwarakesh Prabhakaran	Mr. A. Murali Mr. Anant Merathia
11	Comp App (AT) (CH) (Ins) No. 323/2022 & IA No 682/2022	Mr. Nazeer Ahmed Vs State Bank of India	Mr. G Sridhar	M/s MV Kini & Co Mr.B Chandrasekaran
12	Comp App (AT) (CH) No. 57/2021	KM Abdulla Vs. Kerala Chamber of Commerce	Mr. Anil D Nair	Mr. Vinod PV
13	Comp App (AT) (CH) (Ins) No. 199/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, erstwhile IRP/RP/R1
14	Comp App (AT) (CH) (Ins) No.200/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, erstwhile IRP/RP/R1
15	Comp App (AT) (CH) (Ins) No. 201/202	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, erstwhile IRP/RP/R1
16	Comp App (AT) (CH) (Ins) No.202/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, erstwhile IRP/RP/R1

17	Comp App (AT) (CH) (Ins) No. 203/2022	Bank of India Vs Pavan Kankani and Anr	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, erstwhile IRP/RP/R1
18	Comp App (AT) (CH) (Ins) No. 312/2021	URC Construction Pvt Ltd Vs S P Mani and Mohan Dairy (India) Pvt Ltd	Mr. Karthik Seshadri	Mr. AK Mylsamy
19	Comp App (AT) (CH) No. 56/2022 & IA No. 640/2022	Eldorado Avenues Pvt. Ltd Vs Rege Engredea Pvt. Ltd. & 3 Ors	Mr. Y Suryanarayanan	Mr. Aashish Jain Lunia- R1-R3

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20	Comp App (AT) (CH) No.48/2021 & IA No. 553, 554/2021	Balu Sridhar & 2 Ors Vs. Simpson and Company Ltd. WITH	D. Peruman Saranyan	Mr. AR Ramanathan
21	Comp App (AT) (CH) No.53/2021 & IA No. 612, 613/2021	Mahendra Girdharilal Wadhvani & Anr Vs. Simpson and Company Ltd. WITH	Mr. Kausik Chatterjee	Mr. AR Ramanathan
22	Comp App (AT) (CH) No.60/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs. Simpson and Company Ltd. WITH	Mr. H. Karthik Seshadri	Mr. AR Ramanathan
23	Comp App (AT) (CH) No.62/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs. Simpson and Company Ltd WITH	Mr. H. Karthik Seshadri	Mr. AR Ramanathan
24	Comp App (AT) (CH) No.10/2022 & IA No.109/2022	Dilip Kumar Jain & 7 Ors Vs. Simpson and Company Ltd.	Mr. Kausik Chatterjee	Mr. AR Ramanathan
25	TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) & IA No. 532, 558 & 734/2022	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors WITH	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran- R2

26	TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors WITH	Mr. Abhishek Anand	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran- R2 Mr. Sudhanshu Prakash- R3
27	Contempt Case (AT) No. 31/2020 (CA (AT) (Ins) 647 & 682/2020)	Ramanathan Bhuvaneshwari RP of M/s Skylark Mansions Pvt Ltd. Vs Nishat Saleem & 3 Ors WITH	Mr. T Ravichandran	Mahesh Thakur
28	Comp App. (AT) (CH) (Ins) No.244/2021	Ramanathan Bhuvaneshwari Vs Skylark Ithaka Buyers Welfare Association & Anr	Mr. T Ravichandran	Mr. Arun Karthik Mohan-R1
29	Comp App (AT) (CH) (Ins) No. 324/2021 & IA No. 672 & 673/2021	Arun Kumar Vs Federal bank Ltd &Anr	Mr. PJ Rishikesh	Mr. PV Murlidhar- R1 Mr. Sankar P Panicker & Mr. Jerin Asher Sojan- R2
30	Comp App. (AT) (CH) (Ins) No. 220/2022 & IA No. 476 & 765/2022	P. Mohanraj & 2 Ors Vs Axis Bank Limited & 6 Ors	Mr.TK Bhaskar	Mr. V Mahesh- R3 Mr. Vipin Warriar -R4

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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